

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.286/2006

Friday, this the 28th day of April, 2006

CORAM:

HON'BLE Mrs SATHI NAIR, VICE CHAIRMAN

V.G.Ushadevi
Trained Graduate Teacher (Social Science)
Kendriya Vidyalaya No.II, Naval Base
Residing at F-4, Travancore Enclave
Thevara, Ernakulam : Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

The Commissioner
Kendriya Vidyalaya Sangathan
New Delhi : Respondent

(By Advocate Mr. Thomas Mathew Nellimoottil)

The application having been heard on 28.04.2006, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mrs SATHI NAIR, VICE CHAIRMAN

The applicant is a Trained Graduate Teacher working at Kendriya Vidyalaya, Naval Base, Cochin and is seeking transfer to the existing vacancy at Kendriya Vidyalaya, Pallipuram. She had earlier submitted representations vide Annexures A-2 and A-3. The learned counsel for respondent submits that the Kendriya Vidyalaya Sangathan has recently revised transfer policy guidelines and the new guidelines have been issued with effect from 14.03.2006 and the applicant can approach the authorities in this regard. Accordingly, the applicant is directed to make a fresh representation under the new guidelines to the respondent within two weeks and on receipt of the same, the respondent shall

✓ consider the representation and communicate a decision to the applicant within a period of two months from the date of receipt of a copy of the order.

2. The OA is disposed of as above. No order as to costs.

Dated, the 28th April, 2006.

Sathai
SATHI NAIR
VICE CHAIRMAN

vs